

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA no. 1432 of 1997

Date of Order: 06-4-98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

BHUDEB MUKHOPADHYAY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. S.K. Mukherjee, counsel.

For the respondents: Mr. M. S. Banerjee, counsel.

Heard on: 06.4.98.

O R D E R

S.N. Mallick, V.C.

It is submitted by the ld. counsel appearing for the petitioner that the Original Application (being OA no. 648 of 1998) with similar relief has been filed by the petitioner before the Principal Bench with a prayer for transfer of the same to the Calcutta Bench. Under the circumstances, the present application filed in this Bench has become redundant and as such, no order is passed on the same. The same may be treated as disposed of. Reply filed by the ld. counsel appearing for the respondents be kept with the record. No costs.


(S. Dasgupta)
Member (AD)


(S.N. Mallick)
Vice-Chairman.